

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

O.A. No. 273/2006

Friday, this the 28th day of April, 2006

CORAM:

HON'BLE Mrs SATHI NAIR, VICE CHAIRMAN

Janet Francis
W/o V.J.Francis (Ex-Ticket Collector)
Southern Railway,Trivandrum Division)
Vilakkanadan House,Edathala PO
Pookkattupadi,Ernakulam

Applicant

(By Advocate Mr. T.C.Govindaswamy)

Vs.

1. Union of India represented by the General Manager,Southern Railway Headquarters Office, Park Town PO, Chennai – 03
2. The Divisional Commercial Manager Southern Railway, Trivandrum Division Trivandrum – 14
3. The Senior Divisional Personnel Officer Southern Railway, Trivandrum Division Trivandrum – 14

Respondents

(By Advocate Mr. Thomas Mathew Nellirnoottil)

The application having been heard on 28.04.2006, the Tribunal on the same day delivered the following:

ORDER

HON'BLE Mrs SATHI NAIR, VICE CHAIRMAN

The applicant is aggrieved by the non grant of compassionate allowance. She is the widow of a Ticket Collector, who was working in Alwaye Railway Station and passed away on 13.03.2001. The applicant submitted several representations for granting family pension and she had no knowledge of Annexure A-2, regarding the requisite qualifying service. She had represented to the Senior Divisional Personnel Officer vide Annexure A-4 requesting for compassionate allowance. The learned counsel for respondents submits that

the competent authority to consider the grant of compassionate allowance is the Divisional Commercial Manager, Trivandrum.

2. In view of the above submission, I direct the applicant to submit a detailed representation to the Divisional Commercial Manager, the 2nd respondent, who is the competent authority, within three weeks and on receipt of the same, the 2nd respondent shall consider the matter according to rules and furnish a speaking order to the applicant within a period of two months from the date of receipt of a copy of this order.

3. The OA is disposed of as above. No order as to costs.

Dated, the 28th April, 2006.

Sathi Nair
SATHI NAIR
VICE CHAIRMAN

vs